

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 18/01/2018**

DAY : Thursday

Time : 10:30 Hrs

**CORAM:**

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. RAJU

<b>SNo.</b>	<b>CASE No.</b>	<b>APPELLANT/RESPONDENT</b>	<b>REPRESENTATIVES</b>	<b>REMARKS</b>
<b><u>PRONOUNCEMENT MATTERS</u></b>				
1	ST/MISC/93211/2017	Jsw Stee I ( Salav) Ltd. <b>-Vs-</b> CCE RAIGAD	V. Sridharan, /DR	
	ST/87689/2013			
<b><u>MISC (OTHERS) MATTERS</u></b>				
2	ST/MISC/92636/2017	Bharat Sanchar Nigam Ltd. <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	H.R. Shetty /DR	
	ST/417/2011			
3	ST/MISC/92878/2017	Cobra Personnel & Intelligence Services <b>-Vs-</b> CCE GOA	R.B.Paradeshi /DR	
	ST/317/2012			
4	ST/MISC/92971/2017	COMMRSERVICE TAX- III MUMBAI <b>-Vs-</b> RABO INDIA FINANCE LTD	DR/IP	
	ST/STAY/92538/2017			
	ST/86536/2017			
5	ST/COD/92801/2017	COMMR.SERVICE TAX- I, MUMBAI <b>-Vs-</b> EMKAY GLOBAL FINANCIAL SERVICES LTD.	DR/IP	
	ST/87256/2017			
<b><u>REGULAR MATTERS</u></b>				
6	ST/181/2010	Wartsila Indian Ltd <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
7	ST/702/2011	Welspun Maxsteel Ltd. <b>-Vs-</b> CCE RAIGAD	R.Ravindran /DR	Issue Notice
8	ST/863/2012	JSW STEEL (SALAV) LTD. <b>-Vs-</b> CCE RAIGAD	V. Sridharan, /DR	
9	ST/86296/2013	COMMISSIONER OF SERVICE TAX MUMBAI-II <b>-Vs-</b> BALAJI SHIPPING (U.K.) LTD.	DR/A.R.Krishnan	
10	ST/89286/2013	GO AIRLINES -I- LTD. <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-I	Khaitan & Co. /DR	

11	ST/89309/2013	DIMENSIONS LOGISTICS SERVICES PVT. LTD. <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	S.S.Gupta /DR	
12	ST/89635/2013	BABA TRADING CO. <b>-Vs-</b> CCE AURANGABAD	S.S. Gupta, C.A. /DR	
13	ST/85022/2014	SHREE SATPUDA TAPI PARISAR SSK LTD <b>-Vs-</b> CCE NASHIK	A.S. Sakpal /DR	
14	E/85732/2014	JSW STEEL (SALAV) LTD (Earlier known as WELSPUN MAXSTEEL LTD) <b>-Vs-</b> CCE RAIGAD	V. Sridharan, /DR	
15	ST/85793/2014	UPS JETAIR EXPRESS PVT LTD <b>-Vs-</b> CCE MUMBAI - II	Advaita Legal /DR	
16	ST/86793/2014	GODREJ INDUSTRIES LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
17	ST/86934/2014	POLYMERMAN (ASIA) PVT LTD <b>-Vs-</b> CCE NASHIK	M.S. Jagesha, Advocate /DR	
18	ST/87218/2014	CCE KOLHAPUR <b>-Vs-</b> G. B. DESAI	DR/IP	
19	ST/87219/2014	CCE KOLHAPUR <b>-Vs-</b> SAURABH CONSTRUCTIONS	DR/IP	
20	ST/87419/2014	ADITYA BIRLA MINACS WORLS VIDE LTD <b>-Vs-</b> CCE MUMBAI - II	S.S. Gupta, C.A. /DR	
21	ST/87425/2014	JET AIRWAYS (I) LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
22	ST/90033/2014	TOYO ENGINEERING INDIA LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
23	ST/90040/2014	TOYO ENGINEERING INDIA LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
24	ST/90044/2014	SANSKRUTI & ESSEN ASSOCIATES <b>-Vs-</b> CCE PUNE I	Sailesh P.Sheth /DR	
25	ST/90045/2014	SAI ESSEN PROPERTIES <b>-Vs-</b> CCE PUNE I	Sailesh P.Sheth /DR	
26	ST/90050/2014	BALBIRRAI GURUCHARANDAS SADEVRA <b>-Vs-</b> CCE NAGPUR	IP/DR	
27	ST/90085/2014	AUGUST MARKETING <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	
28	ST/90144/2014	TATA TELESERVICES (MAHARASHTRA) LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	

29	ST/90151/2014	TATA AIG LIFE INSURANCE CO LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
30	ST/90152/2014	TOYO ENGINEERING INDIA LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
31	ST/90155/2014	ORACLE FINANCIAL SERVICES SOFTWARE LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
32	ST/87164/2016	COMMR SERVICE TAX- IV MUMBAI <b>-Vs-</b> SASAN POWER LTD	DR/IP	
33	ST/85284/2017	GETZ PHARMA RESEARCH P LTD <b>-Vs-</b> COMMR SERVICE TAX- VII MUMBAI	UBR LEGAL ADVOCATES/DR	
34	ST/85285/2017	GETZ PHARMA RESEARCH P LTD <b>-Vs-</b> COMMR SERVICE TAX- VII MUMBAI	UBR LEGAL ADVOCATES/DR	
35	ST/85286/2017	GETZ PHARMA RESEARCH P LTD <b>-Vs-</b> COMMR SERVICE TAX- VII MUMBAI	UBR LEGAL ADVOCATES/DR	
36	ST/85287/2017	GETZ PHARMA RESEARCH P LTD <b>-Vs-</b> COMMR SERVICE TAX- VII MUMBAI	UBR LEGAL ADVOCATES/DR	

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,  
Assistant Registrar,  
SERVICE TAX DIVISION BENCH,  
CESTAT - Mumbai**